

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3935
ANSWERED ON:24.08.2004
ILLEGAL PARKING IN DELHI
Choudhary Shri Nikhil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether with the connivance of Municipal Corporation and Municipal Council, the number of illegal parking places being run in Delhi is more than the legal parking plan;
- (b) if so, the details thereof and the factors attributed thereto; and
- (c) the action taken/proposed to be taken against the illegal parking spaces or for removing the parking spaces being run illegally by the mafia?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

(a)to(c): The New Delhi Municipal Council has reported that approximately 100 parking lots are being operated by authorized contractors on payment of licence fee and no illegal parking is being allowed in its area. As and when the requirement of any parking lot comes to its notice, the New Delhi Municipal Council declares the same either as free parking lot or paid parking lot to avoid running of unauthorized parking.

The Municipal Corporation of Delhi has reported that whenever any parking lot is found to be operating unauthorizedly, the matter is reported to the local police for registration of case against the person responsible for running unauthorized parking and action is taken to ensure that the parking lot is operated only after proper authorization. The unauthorized parking lots which have been made operational after proper authorization includes those located at Khajan Basti; Delhi Vidyut Board, Dilshad Garden; Green Park Market; Kamla Nagar Market; opposite Delite Cinema; Punjabi Bagh Central Market; under Flyover Tilak Nagar, under Flyover Shahdara; and PVR Cinema, Vikaspuri.